

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 54

**IA 231/2017 in TCP 87/2013**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH(Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.01.2023**

NAME OF THE PARTIES: - **Tulip Hotels Pvt. Ltd. & Anr. V/s Trade wings Hotels Ltd.**

*Appearance (via video-conference):*

For the Applicant : None present

For the Respondent : None present

Section 111, 284, 397-398 of the Companies Act, 1956

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 20.03.2023, for further consideration and hearing.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare